

**Central Administrative Tribunal
Principal Bench, New Delhi**

O.A. No. 2287/2016
This is the 16th day of July, 2016

**Hon'ble Shri Sudhir Kumar , Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Ashwini Kumar Singh, Aged 34 years, PGT (Eco.)
S/o Late Jitender Prasad Singh
R/o A-472, Gali No.10, Part-I,
1st Pusta, Sonia Vihar,
Delhi -110090
...Applicant

(By Advocate: Mr. R S Mishra)

Versus

1. The Secretary,
Delhi Subordinate Services,
Selection Board,
FC-18, Institutional Area
Karkardooma Delhi -110092

2. The Secretary,
Ministry of Education
Delhi Secretariat
ITO Players Building
Delhi. ... Respondents

(By Advocate: Mr. Amit Chawla for Mr. H.K. Gangwani)

Order (oral)

Per Sudhir Kumar, Member (A)

After advancement of some arguments, learned counsel for the applicant seeks permission to withdraw the present O.A., with liberty to file fresh O.A. after making some corrections. The O.A. is, therefore, dismissed as withdrawn, with liberty as aforesaid.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/sarita/

